

tration, New Delhi, for the year 1982-83.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7599/83].

Annual Report of Central Institute of Hindi, Agra for 1982-83. Annual Audited Accounts of Kendriya Hindi Shikshan Mandal, Agra for 1982-83, Annual Accounts of Rashtriya Sanskrit Sansthan, Delhi for 1980-81 and 1981-82 and Statement for delay in laying the Annual Audited Accounts and Annual Accounts of Kendriya Hindi Shikshan Mandal, Delhi and Rashtriya Sanskrit Sansthan, Delhi resp.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Shri P.K. Thungon, I beg to lay on the table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1982-83.

[Placed in Library. See No. LT-7600/83].

- (2) A copy of the Annual Audited Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1982-83.

[Placed in Library. See No. LT-7601/83].

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi for the year 1980-81 together with Audit Report thereon.

- (4) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1981-82 together with Audit Report thereon.

- (5) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

[Placed in Library. See No. LT-7602/83].

13.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes of Sixty-fifth to Sixty-eighth Sittings

SHRI G. LAKSHMANAN (Madras North) : I beg to lay on the Table Minutes (Hindi and English versions) of the Sixty-fifth to Sixty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1983, agreed without any amendment to the Lepers (Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 15th December, 1983."

13.09 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statements showing action taken by Government on recommendations of Reports etc.

SHRI SUNIL MAITRA (Calcutta North East) : I beg to lay on the Table the following statements (Hindi and English versions)